# Name of the corporate debtor: <u>Rite Bite Trading Private Limited</u><br/>CIN : U74900MH2010PTC200116Date of commencement of CIRP 02-06-2022 (Order received to IRP on 02-06-2022)<br/>List of creditors as on: 23-06-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

SI. No.	Category of creditor		nary of received		ary of claims lmitted	U	claims not	claims under	Details in Annexure	Remar ks,
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification		if any
	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	52,53,333	1	52,53,333	0	0	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0		NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	78,61,05,760	1	78,61,05,760	0	0	0	Annexure- II	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NIL
Total		2	79,13,59,093	2	79,13,59,093	0	0	0	0	NIL

### Annexure-1

# Name of the corporate debtor: Rite Bite Trading Private Limited

CIN : U74900MH2010PTC200116 Date of commencement of CIRP 02-06-2022 (Order received to IRP on 02-06-2022) List of creditors as on: 23-06-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)

Sl. No.	Name of creditor	Details o receiv		Details of claim admitted							Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted			Amount covered by guarantee	Whether related party?	% voting share in CoC	continge nt claim	dues, that may be set- off		verifica- tion	
1	Epoch Mercantiles Private Limited	14-06-2022	52,53,333	52,53,333	Financial claim	50,00,000	50,00,000	No	100%	NIL	NIL	NIL	NIL	

# Annexure-II

# Name of the corporate debtor: Rite Bite Trading Private Limited

CIN : U74900MH2010PTC200116 Date of commencement of CIRP 02-06-2022 (Order received to IRP on 02-06-2022) List of creditors as on: 23-06-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of cre ditor	Details of cl	aim received	Details of claim admitted						Amount of conti- ngent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC		may be set-off			
1	National Steel and Agro Industries Limited	16-06-2022	78,61,05,760	78,61,05,760	Operational Debt	NII	NII	No	0.0%	NII	NIL	NIL	NIL	NIL